Annexure - 7 Name of the corporate debtor: Telexcell Information Systems Limited; Date of commencement of CIRP: 05.10.2021; List of creditors as on: 27.10.2021

| List of operational creditors (Government dues) | | | | | | | | | | | | | | | | |
|---|-----|---------------------|---------------------------|------------|---------------------------|-----------------|-----------------|-------------------|-------------------|-----------------|----------------------|------------|------------|----------|------------|--------|
| Г | SI. | Details of Claima | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount | Remarks, | |
| ı | | | | | | | | | | | | contingent | of any | of claim | of claim | if any |
| ı | | | | | | | | | | | | claim | mutual | not | under | |
| ı | | | | | | | | | | | | | dues, that | admitted | verificati | |
| ı | | | | | | | | | | | | may be | | on | | |
| L | | | | | | | | | | | | set off | | | | |
| | | Department | Government | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered by | Whether related | % of voting share in | | | | | |
| ı | | | | receipt | | admitted | | security interest | guarantee | party? | CoC, if applicable | | | | | |
| ı | | | | | | | | | | | | | | | | |
| Γ | | | | | | | | | | | | | | | | |
| ı | | Department of Trade | State Government of | | | | | | | | | | | | | |
| Ŀ | l | & Taxes, Delhi | India | 14.10.2021 | 109,975,523 | | Statutory dues | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | |
| Г | | Total | | | 109,975,523 | 109.975.523 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | |